

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:524
ANSWERED ON:21.11.2002
VOTING RIGHTS TO INDIAN LIVING ABORAD
V.M. SUDHEERAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government are aware of the need for providing voting rights to the Indians living abroad; and
- (b) the steps being taken or proposed to be taken in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) & (b) : Owing to practical and administrative difficulties the proposal for grant of voting rights to non-resident Indians (that is those who are not ordinarily resident in India) has not been found feasible.